

IN THE NATION COMPANY LAW TRIBUNAL : NEW DELHI

COURT-III

IB-22(ND)/2018

IN THE MATTER OF:

Oriental Bank of Commerce

.....PETITIONER

vs

M/s Shekhar Resorts Ltd. & Ors.

.... RESPONDENT

SECTION

Under Section 7 IBC, 2016

Order delivered on 20.05.2019

Coram:

R.VARADHARAJAN,

Hon'ble Member (Judicial)

Shri H. C. Suri,

Hon'ble Member (Technical)

For the Petitioner/Applicant :

For the RP :

For the Corporate Debtor :

:

: Abhishek Anand, Tushar Tyagi, Adv.

:

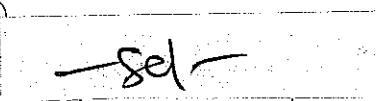
ORDER

CA No. 327/C-III/ND/2019

None present for the applicant. Learned counsel for RP is present and represents that similar application have been posted before this Tribunal on 27.05.2019. For the appearance of the applicant post this application on 27.05.2019 failing which application to be dismissed for non-prosecution.

  
MEMBER (TECHNICAL)

Varinder Kumar

  
(R. VARADHARAJAN)  
MEMBER (JUDICIAL)